NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB)- 520 (ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA

HON'BLE MEMBER(T)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE COMPANY: Choudhary Rubber & Chemical Pvt. Ltd. Vs. Nikhil Footwear Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME

DESIGNATION

REPRESENTATION

SIGNATURE

For the Petitioner (s) : Mr. Shailender Kumar, Advocate

For the Respondent (s) : Mr. Abu John Mathew, Advocate

Mr. Vipin Aggarwal, Advocate

ORDER

A request for adjournment is made by both the parties as the matter is likely to be settled.

At their request adjourned to 20th December, 2017.

(S. K. Mohapatka)

Member (T)

(Ina Malhotra)

- P-d+/

Member (J)